

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(CAA)-56(PB)/2020

IN THE MATTER OF:

Verizon India Pvt. Ltd. and Verizon
Communications India Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 14.09.2020

ORDER

Hon'ble Actg. President is on leave. Accordingly,
pronouncement order has been deferred to 21.09.2020.

14.09.2020
Ritu Sharma



(Nirmala Vincent)
Court Officer